

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
STARRED QUESTION NO. 93
ANSWERED ON 09/02/2026**

HOUSES TO URBAN HOMELESS AND SLUM DWELLERS

***93. SHRI NEERAJ SHEKHAR:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of schemes being run by the Central Government for provision of home to urban homeless;
- (b) the details of fund allocated, released and utilized for providing home to urban homeless and slum dwellers during the last three Financial Years till 31st January, 2026, State-wise, scheme-wise and year-wise; and
- (c) the details of number of homes provided and slums developed during the last three years, State-wise, scheme-wise and year-wise?

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI MANOHAR LAL)**

- (a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 93 FOR 09.02.2026 REGARDING HOUSES TO URBAN HOMELESS AND SLUM DWELLERS

(a) to (c): 'Land' and 'Colonization' are State subjects. Therefore, all schemes related to housing for their citizens including homeless are implemented by States/Union Territories (UTs) in their respective areas. However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca houses to all eligible urban beneficiaries including urban homeless and slum dwellers across the country.

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The Scheme Guidelines can be accessed at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.

Based on the project proposals submitted by States/UTs, a total of 122.28 lakh houses, including 10.66 lakh under PMAY-U 2.0, have been sanctioned by the Ministry, so far. Out of which, 114.84 lakh houses have been grounded and 97.02 lakh are completed/delivered to the beneficiaries including urban homeless and slum dwellers across the country as on 22.01.2026. Against the sanctioned houses, more than 29 lakh beneficiaries are slum dwellers. The State/UT-wise and year-wise details of Central Assistance sanctioned, released and utilized during the last three years till 31.01.2026 for the beneficiaries including slum dwellers, and houses sanctioned, completed and occupied during the last three years under PMAY-U and PMAY-U 2.0 are at Annexure-I and Annexure-II respectively.

Additionally, MoHUA supported 'Shelters for Urban Homeless (SUH)' under Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-NULM), through respective States/UTs. It focuses on providing permanent shelters equipped with basic facilities to the urban homeless. Under the scheme, 1,995 shelter with space for more than 1.41 lakh person have been supported. State/UT-wise details of shelters are at Annexure-III.

State/UT-wise and year-wise details of Central Assistance sanctioned, released and utilized during the last three years and current year till 31.01.2026 for the beneficiaries including slum dwellers under PMAY-U and PMAY-U 2.0

S. No.	Name of the State/UT	Financial Progress of Central Assistance (₹ in crore)											
		Sanctioned				Released*				Utilised**			
		2022-23	2023-24	2024-25	Current Year	2022-23	2023-24	2024-25	Current Year	2022-23	2023-24	2024-25	Current Year
1	Andhra Pradesh	2,950.7	752.2	468.8	141.8	6,098.8	5,154.6	-	244.5	6,108.9	2,957.0	1,372.6	718.7
2	Bihar	54.9	194.9	1,500.2	803.5	227.9	597.1	169.5	1,114.4	513.9	215.2	554.9	713.2
3	Chhattisgarh	614.4	52.7	-	364.0	698.4	483.1	177.8	129.5	457.9	642.1	299.0	80.3
4	Goa	8.6	-	-	0.1	8.6	-	-	0.1	8.8	0.1	-	0.1
5	Gujarat	3,657.7	172.4	-	637.3	3,988.0	655.8	-	517.1	4,319.0	318.3	372.0	170.2
6	Haryana	125.8	-	228.8	35.1	125.8	199.9	-	65.5	163.2	127.5	43.9	2.5
7	Himachal Pradesh	20.5	5.3	-	30.7	19.4	9.6	9.6	15.3	39.1	11.8	11.2	5.8
8	Jharkhand	109.7	-	-	212.3	311.3	158.4	1.5	226.5	356.0	272.3	250.4	46.7
9	Karnataka	304.7	230.9	-	2.2	1,141.1	618.0	6.2	602.5	545.4	505.3	739.4	110.8
10	Kerala	253.8	116.3	-	0.6	241.6	225.5	83.7	122.8	415.9	192.3	163.8	101.7
11	Madhya Pradesh	1,311.4	142.5	-	769.8	2,740.0	1,280.3	270.3	318.7	2,461.7	1,415.7	606.7	334.9
12	Maharashtra	3,007.9	406.7	-	1,158.2	3,851.6	1,542.9	313.6	591.0	3,850.5	1,031.6	991.3	766.1
13	Odisha	31.0	281.5	79.6	228.2	295.4	293.4	26.5	284.0	388.1	288.6	139.9	0.3
14	Punjab	451.7	-	-	427.6	349.9	179.3	123.2	243.7	308.0	125.0	200.2	4.8
15	Rajasthan	1,551.8	529.9	357.0	394.1	733.7	683.2	223.5	674.7	840.4	450.4	511.7	332.2
16	Tamil Nadu	624.8	152.7	-	165.2	722.2	877.6	222.1	403.8	863.5	665.8	482.5	171.6
17	Telangana	193.9	-	1,705.2	1.7	193.9	485.0	18.7	236.0	192.8	-	469.4	139.9
18	Uttar Pradesh	2,061.2	2,351.5	834.4	4,029.5	2,290.3	4,451.4	1,129.9	1,521.7	3,298.1	4,004.5	1,881.3	147.6
19	Uttarakhand	200.6	44.1	-	54.5	172.7	130.8	62.1	84.5	177.0	117.5	130.5	41.2
20	West Bengal	309.1	-	-	11.6	1,138.2	945.3	515.7	727.9	560.0	743.6	898.2	1,037.9
Sub-total (States)		17,844.1	5,433.6	5,174.0	9,468.0	25,348.8	18,971.2	3,353.9	8,124.2	25,868.4	14,084.4	10,118.9	4,926.5
21	Arunachal Pradesh	0.2	-	118.8	-	0.2	14.8	5.0	35.0	4.2	-	14.8	5.0
22	Assam	146.3	203.1	-	390.6	395.4	395.9	272.2	262.6	231.9	449.4	365.9	155.3
23	Manipur	0.5	-	-	79.3	98.8	36.0	53.7	56.7	116.3	106.7	54.2	0.0
24	Meghalaya	0.1	-	-	52.0	4.6	13.6	5.5	28.9	9.0	-	8.3	0.5
25	Mizoram	5.0	-	-	10.5	163.1	43.4	65.2	42.9	74.3	0.4	236.4	55.2
26	Nagaland	0.0	-	-	-	0.0	86.4	25.0	25.0	67.8	73.1	45.9	58.4
27	Sikkim	0.6	-	-	-	0.6	-	-	-	0.6	-	-	-
28	Tripura	69.2	71.9	-	54.2	58.7	92.8	48.4	70.7	93.7	189.1	34.9	0.0
Sub-total (NE States)		222.0	275.0	118.8	586.6	721.5	682.8	475.0	521.9	597.9	818.6	760.5	274.5
29	A&N Islands	0.0	-	-	-	1.0	-	-	0.8	0.0	-	0.9	0.0
30	Chandigarh	3.2	-	-	0.1	3.2	-	-	0.1	3.1	-	-	0.1
31	D&NH and D&D	33.5	-	-	1.4	33.5	-	4.3	5.4	33.5	-	-	1.4
32	Delhi	66.5	-	-	7.4	66.5	-	-	7.4	66.5	-	-	7.4
33	J&K	6.4	55.2	28.6	28.2	79.3	40.0	40.0	11.3	75.9	86.3	24.8	1.7
34	Ladakh	0.1	-	-	3.8	0.1	1.8	1.2	1.5	5.3	-	4.1	-
35	Puducherry	9.7	27.2	10.0	40.4	23.5	31.1	9.5	20.2	28.6	18.7	27.1	0.1
Sub-total (UTs)		119.4	82.3	38.7	81.2	207.0	72.9	55.0	46.7	213.0	105.0	57.0	10.7
Grand Total		18,185.6	5,790.9	5,331.4	10,135.8	26,277.4	19,726.9	3,883.8	8,692.7	26,679.2	15,007.9	10,936.3	5,211.7

* Includes Central Assistance released during the year against houses sanctioned during preceding years.

** Includes Central Assistance utilised during the year against the funds released during preceding years.

State/UT-wise and year-wise details of houses sanctioned, completed and occupied during the last three years under PMAY-U and PMAY-U 2.0

S. No.	Name of the State/UT	Physical Progress of Houses (Nos.)								
		Sanctioned			Construction Completed*			Occupied**		
		2022-23	2023-24	2024-25	2022-23	2023-24	2024-25	2022-23	2023-24	2024-25
1	Andhra Pradesh	1,92,669	50,144	31,252	2,86,987	2,18,499	96,415	2,95,316	2,79,114	1,17,943
2	Bihar	2,206	12,993	1,00,014	21,586	11,114	59,464	21,586	11,114	59,413
3	Chhattisgarh	36,936	3,515	-	35,926	43,385	34,744	37,125	37,739	38,350
4	Goa	330	-	-	331	-	1	331	-	1
5	Gujarat	1,42,005	11,496	-	1,99,047	28,953	39,297	1,86,633	37,157	44,127
6	Haryana	5,142	-	15,256	13,508	3,677	2,937	13,508	3,677	2,921
7	Himachal Pradesh	1,117	355	-	2,155	1,003	1,075	2,155	951	1,109
8	Jharkhand	6,625	-	-	15,774	17,127	17,644	14,894	16,035	17,251
9	Karnataka	13,509	15,391	-	43,033	30,307	52,516	27,962	15,012	56,171
10	Kerala	13,877	7,752	-	14,823	7,349	12,692	14,787	7,508	12,748
11	Madhya Pradesh	66,380	9,502	-	1,75,161	1,11,350	88,269	1,76,673	1,10,375	90,610
12	Maharashtra	1,20,775	27,114	-	1,81,298	38,022	1,32,919	1,59,796	43,510	1,54,839
13	Odisha	1,325	18,769	5,304	27,740	12,785	18,989	27,487	11,538	19,522
14	Punjab	24,284	-	-	23,124	8,926	15,272	23,124	9,050	15,022
15	Rajasthan	86,107	35,325	23,799	35,470	10,253	42,746	36,465	12,267	42,338
16	Tamil Nadu	31,713	10,178	-	84,224	40,285	42,962	81,584	41,948	48,291
17	Telangana	7,751	-	1,13,681	12,973	1,504	3,616	17,096	10,055	56,874
18	Uttar Pradesh	1,25,420	1,56,763	55,625	2,06,465	1,99,690	2,32,572	2,00,267	1,85,729	2,27,908
19	Uttarakhand	11,681	2,941	-	4,329	4,343	6,901	4,329	4,311	5,396
20	West Bengal	12,264	-	-	81,647	50,318	64,814	81,647	50,222	64,670
Sub-total (States)		9,02,116	3,62,238	3,44,931	14,65,601	8,38,890	9,65,845	14,22,765	8,87,312	10,75,504
21	Arunachal Pradesh	8	-	5,278	3,193	1,498	641	1,657	1,498	961
22	Assam	9,526	13,542	-	36,483	19,542	24,134	36,483	19,542	24,134
23	Manipur	21	-	-	5,690	2,934	3,085	5,690	2,934	3,085
24	Meghalaya	4	-	-	430	144	678	430	144	678
25	Mizoram	270	-	-	1,518	1,927	16,571	1,518	1,927	16,571
26	Nagaland	1	-	-	6,427	7,344	9,207	6,427	7,344	9,207
27	Sikkim	26	-	-	26	-	-	26	-	-
28	Tripura	4,444	4,790	-	7,369	8,616	5,533	7,369	8,689	5,533
Sub-total (NE States)		14,300	18,332	5,278	61,136	42,005	59,849	59,600	42,078	60,169
29	A&N Islands	1	-	-	3	-	-	3	-	-
30	Chandigarh	130	-	-	130	-	-	130	-	-
31	D&NH and D&D	1,342	-	-	2,325	469	270	1,463	101	1,171
32	Delhi	2,669	-	-	2,669	-	-	2,669	-	-
33	J&K	266	3,677	1,272	6,622	3,626	9,127	6,622	3,626	9,127
34	Ladakh	3	-	-	106	139	89	106	139	89
35	Puducherry	457	1,810	446	2,032	1,270	1,628	2,032	1,270	1,628
Sub-total (UTs)		4,868	5,487	1,718	13,887	5,504	11,114	13,025	5,136	12,015
Grand Total		9,21,284	3,86,057	3,51,927	15,40,624	8,86,399	10,36,808	14,95,390	9,34,526	11,47,688

* Includes houses completed in the year which were sanctioned in preceding years.

** Includes houses occupied in the year which were completed in preceding years.

State/UT-wise list of Shelters (as on 30.09.2024)

S. No.	Names of the States/UTs	Functional Shelters
1	Andhra Pradesh	95
2	Arunachal Pradesh	0
3	Assam	6
4	Bihar	111
5	Chhattisgarh	47
6	Goa	3
7	Gujarat	78
8	Haryana	54
9	Himachal Pradesh	20
10	Jammu & Kashmir	2
11	Jharkhand	57
12	Karnataka	108
13	Kerala	27
14	Madhya Pradesh	118
15	Maharashtra	99
16	Manipur	0
17	Meghalaya	4
18	Mizoram	96
19	Nagaland	3
20	Odisha	46
21	Punjab	30
22	Rajasthan	237
23	Tamil Nadu	276
24	Telangana	45
25	Tripura	9
26	Uttar Pradesh	145
27	Uttarakhand	13
28	West Bengal	70
29	A&N Islands	0
30	Chandigarh	1
31	D&N Haveli, Daman & Diu	0
32	Delhi	193
33	Puducherry	2
34	Ladakh	0
Total		1,995